

ITEM NO.803

COURT NO.5

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Contempt Petition Nos.764-767/2016 in Petition(s) for Special Leave
to Appeal (C) Nos.16385-16388/2012

RAHUL GUPTA

Petitioner(s)

VERSUS

ARUN GOEL (IAS) VICE CHAIRMAN, DDA, & ANR.

Respondent(s)

Date : 28-09-2018 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Rohit Kumar Singh, AOR

For Respondent(s) Ms. Binu Tamta, AOR (Not Present)

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the notified date.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR